

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 115

IA No. 511/2024
and
CP(IB) No. 96/Chd/Chd/2020

IN THE MATTER OF:

M.G. Pharmaceuticals

...Petitioner

Vs.

Organic Labs Pvt. Ltd.

...Respondent

Under Section: 9, 60(5) IBC 2016

Due to paucity of time, the matter could not be taken up today,
hence the matter is adjourned to 13.08.2024 in supplementary list.

Sd/-

Court officer

Preeti
22.07.2024